

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

IA -191 of 2011 in
DFR No. 865 of 2011

Dated : 13th September, 2011

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

Uttar Haryana Bijli Vitran Nigam Limited ... Appellant(s)

Versus

Haryana Electricity Regulatory Commission & Ors.Respondent(s)

Counsel for the Appellant(s): Ms. Shweta Mishra for Mrs. Ruchi Gour Narula

ORDER

The learned counsel for the applicant seeks some more time to serve notice on the Respondents. Accordingly, the time is granted.

Post the matter on **26.09.2011.**

(V.J. Talwar)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

TS/KS